

Central Administrative Tribunal
Principal Bench: New Delhi

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OA No. 2164/2002

this the day of 5th September, 2002

Hon'ble Shri Kuldip Singh, Member (J)

1. Surender
S/o Bhamchand,
Qr No. 91/96,
G.B.Pant Hospital.
2. Dharmender Kumar,
S/o Badle Ram,
A-15, G.B.Pant Hospital,
J.P.Complex,
New Delhi.
3. Raju @ Raj Narain,
S/o Sri Devi Shay,
House No.11-A/6,
Block 11, Trilokpuri,
New Delhi-110091.
4. Smt. Sudesh
D/o Shri Chiranjeevi Lal,
House No. 10785, Jhande Wallan Road,
Navikarim, Paharganj,
New Delhi.
5. Rajan
S/o Shri Chiranjeevi Lal,
House No. 10785, Jhande Wallan Road,
Navikarim, Paharganj,
New Delhi.
6. Hira Lal,
S/o Shri Chiranjeevi Lal,
House No. 10785, Jhande Wallan Road,
Navikarim, Paharganj,
New Delhi.
7. Dinesh Chand,
S/o Bishambar Dayal,
H.No.56/668, Panchkuian Road,
New Delhi.

...Applicants
(By Advocate: Shri Pradeep Gupta)

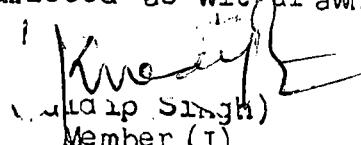
Versus

1. National Capital Territory of Delhi,
Through its Secretary,
Ministry of Health,
Sectt. Office, I.T.O. Delhi.
2. M/s G.B.Pant Hospital,
Through its Director,
Jawahar Lal Nehru Marg,
New Delhi-110002.

...Respondents

ORDER (ORAL)

Learned counsel for the applicants seeks
permission to withdraw the OA. Permission granted.
Accordingly OA is dismissed as withdrawn.


Shri Kuldip Singh
Member (J)

/kd/